

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/28/2017
NAME OF THE PETITIONER(S) : SAIKIRAN MURALI
NAME OF THE RESPONDENT(S) : ANURADHA MURALIDHARAN & 1
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	R. PADMANABHAN	PCS for Petitioner	[Signature]
2	T.K. Bhaskar Priyadaashini N. Keerthi Krishna Akhil Jain	Counsel for R1	[Signature]

ORDER

Counsel representing both the parties are present. Counsel for respondent sought time for filing counter. Time extended at request. Put up on 28.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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